

PROCEEDINGS OF HIGH COURT ANDHRA PRADESH

Sub: Establishment – High Court of Andhra Pradesh–
Gazetted – Appointment to the post of Registrar
(Administration), High Court of Andhra Pradesh –
Orders – Issued.

Read: 1.G.O.Ms.No.6, Law (LA& J-SC.F) Department, dated
28-01-2019.
2.High Court's Proceedings ROC No.29/2019-Estt.,
dated 30-01-2019.

ORDER : R.O.C.No.61/2019-Estt., Dated 20.02.2019

In exercise of the powers conferred by Article 229 (1) of the Constitution of India and under Rule 5 of High Court Service Rules, 2017, the Honourable the Acting Chief Justice, High Court of Andhra Pradesh, is pleased to appoint **Sri C.Purushotham Kumar**, Prl. District & Sessions Judge, Prakasam at Ongole as **Registrar (Administration), High Court of Andhra Pradesh** with immediate effect, until further orders.

Sri C.Purushotham Kumar, will handover the charge of his post to the I Addl. District and Sessions Judge, Prakasam District at Ongole and take charge of his new post from Sri T.Venugopal Rao, Registrar (Administration), who is also holding the post of Registrar (Management), High Court of Andhra Pradesh.

The I Addl. District and Sessions Judge, Prakasam District at Ongole, will be in full additional charge of the post of Prl. District and Sessions Judge, Prakasam District at Ongole, until further orders.


REGISTRAR GENERAL 20/2

To
The Officers – concerned.

Copy to :

1. The Prl. Secretary to the Hon'ble the Chief Justice
(for placing before the Hon'ble Acting Chief Justice)
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.
(with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Heads, High Court of Andhra Pradesh.
7. All the Unit Heads in the State of Andhra Pradesh.
8. The Metropolitan Sessions Judges, Vijayawada and Visakhapatnam
9. The Special Judge for Trial of CBI Cases, Visakhapatnam
10. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore
11. The Judge, Family Courts, Nellore, Prakasam at Ongole, Srikakulam, Vijayawada, Visakhapatnam, Tirupathi and Kurnool.
12. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
13. The Chairman, Co-operative Tribunal, Vijayawada.
14. The Secretary to Governor, for the state of Andhra Pradesh.
15. The Chief Secretary to Government, Government of Andhra Pradesh
16. The Secretary to Government, Law (L.A. & J – Home Courts) Dept., Government of Andhra Pradesh.
17. The Registrar, A.P. Lokayukta, Hyderabad.
18. The Secretary, Bar Council of A.P.
19. The Advocate General, Andhra Pradesh.
20. The Public Prosecutors, High Court of Andhra Pradesh.
21. The Member Secretary, A.P.State Legal Services Authority, Hyderabad
22. The Secretary, A.P. High Court Legal Services Committee.
23. The Commissioner of Printing Stationery, Government Central Press, Vijayawada (For Publication in Official Gazette)